



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

शुक्रवार, जुलै २७, २००७/श्रावण ५, शके १९२९

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2007 (Mah. Act No. XX of 2007), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT NO. XX OF 2007.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 27th July 2007.

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2008.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2008; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-eighth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Short title. Appropriation Act, 2007.

(३८२)

[किंमत: रुपये ९.००]

Withdrawal
of Rs.
32,67,02,52,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2007-
2008.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of Three thousand two hundred sixty-seven crores, two lakhs and fifty-two thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2008, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2008.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total (5)
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-2	Elections	2015, Elections	2,64,00,000	2,66,000	2,66,66,000
		2052, Secretariat-General Services.			
		2059, Public Works.			
A-4	Secretariat and Miscellaneous General Services	2070, Other Administrative Services.	3,60,16,000	...	3,60,16,000
		2075, Miscellaneous General Services.			
		2205, Art and Culture.			
		2216, Housing.			
A-5	Social Services	2235, Social Security and Welfare.	5,00,000	...	5,00,000
		2250, Other Social Services.			
		2251, Secretariat-Social Services.			
A-6	Information and Publicity.	2220, Information and Publicity.	5,00,000	...	5,00,000
		Total-General Administration Department.	6,34,16,000	2,66,000	6,36,82,000
Home Department.					
		2014, Administration of Justice			
B-1	Police Administration	2055, Police	2,14,75,72,000	11,00,000	2,14,86,72,000
		2070, Other Administrative Services.			

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
B-2	State Excise.	2039, State Excise.	17,97,000	17,97,000	...	17,97,000
B-3	Transport Administration	2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	9,51,17,000	9,51,17,000	...	9,51,17,000
B-4	Secretariat and Other General Services	2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services.	1,18,20,000	1,18,20,000	...	1,18,20,000
B-5	Jails.	2075, Miscellaneous General Services. 2056, Jails.	36,07,60,000	36,07,60,000	...	36,07,60,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses.	6,60,00,000	6,60,00,000	...	6,60,00,000
		Total-Home Department.	2,68,30,66,000	2,68,30,66,000	11,00,000	2,68,41,66,000
Revenue and Forests Department						
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration.	2,70,00,000	2,70,00,000	...	2,70,00,000
C-5	Other Social Services	2070, Other Administrative Services. 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare 2250, Other Social Services.	1,30,48,000	1,30,48,000	...	1,30,48,000

C-7 Forest	{ 2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	3,70,20,000	52,52,000	4,22,72,000
		Total-Revenue and Forests Department.	7,70,68,000	52,52,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-3 Relief on Account of Natural Calamities.	2245, Relief on Account of Natural Calamities	1,92,70,00,000	..	1,92,70,00,000
D-4 Agriculture Services	{ 2401, Crop Husbandry. 2402, Soil and Water Conservation.	3,77,36,000	..	3,77,36,000
		2415, Agricultural Research and Education.
D-5 Animal Husbandry.	2403, Animal Husbandry.	45,00,000	..	45,00,000
D-6 Dairy Development.	2404, Dairy Development.	2,09,67,000	..	2,09,67,000
D-7 Fisheries.	2405, Fisheries.	..	2,89,000	2,89,000

Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	1,99,02,03,000	2,89,000	1,99,04,92,000
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School Education and Sports Department.

E-2 General Education.	2202, General Education.	8,41,93,93,000	..	8,41,93,93,000
E-3 Secretariat and Other Social Services	{ 2204, Sports and Youth Services. 2205, Art and Culture.
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	3,29,69,000	..
	2235, Social Security and Welfare.
	2251, Secretariat-Social Services.

Total-School Education and Sports Department.	8,45,23,62,000	..	8,45,23,62,000
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(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Finance Department.					
	2020, Collection of Taxes on Income and Expenditure.					
G-1	Sales Tax Administration	2040, Sales Tax.	12,00,00,000	12,00,00,000
		3475, Other General Economic Services				
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	35,42,000	35,42,000
		Total-Finance Department.				12,35,42,000
	Public Works Department.					
H-1	Interest Payments.	2049, Interest Payments.				
H-3	Housing.	2216, Housing.	8,31,87,000			8,31,87,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	50,00,00,000			50,00,00,000
		2059, Public Works.	3,02,55,00,000			3,02,55,00,000
		2202, General Education.				
		2203, Technical Education.				
		2205, Art and Culture.				
H-6	Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment.	52,00,00,000			52,00,00,000
		2403, Animal Husbandry. 2405, Fisheries.				
		Total-Public Works Department.				4,04,55,00,000
						8,31,87,000
						4,12,86,87,000
	Water Resources Department.					
		2402, Soil and Water Conservation.				
		2701, Major and Medium Irrigation.				
		2702, Minor Irrigation.				

I-3 Irrigation, Power and Other Economic Services	2705, Command Area Development. 2711, Flood Control and Drainage. 2801, Power 3402, Space Research.	6,28,38,000	...	6,28,38,000
		Total-Water Resources Department.		
		6,28,38,000	...	6,28,38,000
		Total-Water Resources Department.		
Law and Judiciary Department.				
J-1 Administration of Justice	2014, Administration of Justice	3,31,63,000	4,00,00,000	7,31,63,000
Total-Law and Judiciary Department.				
Rural Development and Water Conservation Department.				
L-3 Rural Development Programmes.	2235, Social Security and Welfare. 2402, Soil and Water Conservation. 2406, Forestry and Wild Life. 2415, Agricultural Research and Education. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2551, Hill Areas. 2702, Minor Irrigation. 2810, Non-Conventional Sources of Energy. 3454, Census, Survey and Statistics.	3,69,95,75,000		
		Total-Rural Development and Water Conservation Department.		
		3,69,95,75,000	...	3,69,95,75,000
		Total-Rural Development and Water Conservation Department.		

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
Food, Civil Supplies and Consumer Protection Department.						
M-2	Food.	2408, Food, Storage and Warehousing.	4,19,68,000	4,19,68,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services. 3475, Other General Economic Services	61,75,000	61,75,000
Total-Food, Civil Supplies and Consumer Protection Department.			4,81,43,000	4,81,43,000
Social Justice and Special Assistance Department.						
N-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	21,04,00,000	21,04,00,000
Total-Social Justice and Special Assistance Department.			21,04,00,000	21,04,00,000
Planning Department.						
O-3	Rural Employment.	2505, Rural Employment.	5,00,000	5,00,000
O-5	Hill Areas.	2551, Hill Areas.	9,54,00,000	9,54,00,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	10,00,00,000	10,00,00,000
O-8	Census, Survey and Statistics.	3454, Census, Survey and Statistics.	18,00,000	18,00,000
Total-Planning Department.			19,77,00,000	19,77,00,000
Housing Department.						
Q-3	Housing	2216, Housing. 2217, Urban Development. 2235, Social Security and Welfare.	2,91,34,63,000	2,91,34,63,000
Total-Housing Department.			2,91,34,63,000	2,91,34,63,000

Public Health Department.			
R-1	Medical and Public Health		
	2210, Medical and Public Health.		
	2211, Family Welfare.	21,45,15,000	21,45,15,000
	2235, Social Security and Welfare.
	3454, Census, Survey and Statistics.		
R-2	Secretariat-Social Services.	11,97,000	11,97,000
	2251, Secretariat-Social Services.		
	Total-Public Health Department.	21,57,12,000	21,57,12,000
Medical Education and Drugs Department.			
S-1	Medical and Public Health.		
	2210, Medical and Public Health.	16,95,38,000	16,95,38,000
	Total-Medical Education and Drugs Department.	16,95,38,000	16,95,38,000
Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan		
	2202, General Education.		
	2204, Sports and Youth Services.		
	2210, Medical and Public Health.		
	2211, Family Welfare.		
	2215, Water Supply and Sanitation.		
	2216, Housing.		
	2217, Urban Development.		
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
	2230, Labour and Employment.		
	2235, Social Security and Welfare.		
	2236, Nutrition.		
	2401, Crop Husbandry.	18,42,000	18,42,000
	2403, Animal Husbandry.		
	2405, Fisheries.		
	Total-Tribal Development Department.	32,56,74,000	32,75,16,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Tribal Development Department.—contd.				
		2406, Forestry and Wild Life.				
		2425, Co-operation.				
		2501, Special Programmes for Rural Development.				
		2505, Rural Employment.				
		2702, Minor Irrigation.				
		2801, Power				
		2810, Non-Conventional Sources of Energy.				
		2851, Village and Small Industries.				
		3054, Roads and Bridges.				
		Total-Tribal Development Department.		32,56,74,000	18,42,000	32,75,16,000
		Environment Department.				
U-4	Ecology and Environment.	3435, Ecology and Environment.		5,00,000	..	5,00,000
		Total-Environment Department.		5,00,000	..	5,00,000
		Co-operation, Marketing and Textiles Department.				
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2425, Co-operation.				
		2851, Village and Small Industries.		1,49,18,11,000	11,000	1,49,18,22,000
		3451, Secretariat-Economic Services.				
		3456, Civil Supplies.				
		Total-Co-operation, Marketing and Textiles Department.		1,49,18,11,000	11,000	1,49,18,22,000
		Higher and Technical Education Department.				
W-2	General Education.	2202, General Education.		6,56,22,000	..	6,56,22,000

W-3	Technical Education.	2203, Technical Education.	4,81,53,000	...	4,81,53,000
		2205, Art and Culture.			
W-4	Art and Culture	2230, Labour and Employment.	19,96,72,000	39,52,000	20,36,24,000
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	1,00,000	...	1,00,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2203, Technical Education.	8,76,77,000	...	8,76,77,000
Total-Higher and Technical Education Department.			40,12,24,000	39,52,000	40,51,76,000
Women and Child Development Department.					
X-1	Social Security and Nutrition	2235, Social Security and Welfare. 2236, Nutrition. 2515, Other Rural Development Programmes.	1,41,20,17,000	...	1,41,20,17,000
Total-Women and Child Development Department.			1,41,20,17,000	...	1,41,20,17,000
Maharashtra Legislature Secretariat					
ZC-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	1,60,00,000	...	1,60,00,000
Total-Maharashtra Legislature Secretariat			1,60,00,000	...	1,60,00,000
Tourism and Cultural Affairs Department					
ZD-1	Secretariat and Other Social Services.	2070, Other Administrative Services 2202, General Education 2220, Information and Publicity 2251, Secretariat-Social Services	11,03,000	...	11,03,000
ZD-2	Art and Culture	2205, Art and Culture	3,00,00,000	...	3,00,00,000
Total-Tourism and Cultural Affairs Department			3,11,03,000	...	3,11,03,000
Total-A-Expenditure on Revenue Account.			28,78,86,67,000	17,45,68,000	28,96,32,35,000

(1)	(2)	(3)	Rs.	Rs.	Rs.			
B-EXPENDITURE ON CAPITAL ACCOUNT								
Revenue and Forests Department.								
C-10 Capital Expenditure on Economic Services	{ 4406, Capital Outlay on Forestry and Wild Life. 4415, Capital Outlay on Agricultural Research and Education. 4701, Capital Outlay on Major and Medium Irrigation. 5475, Capital Outlay on Other General Economic Services. 6401, Loans for Crop Husbandry.		5,40,00,000	...	5,40,00,000			
			Total-Revenue and Forests Department.	5,40,00,000	...	5,40,00,000		
			School Education and Sports Department.					
			E-4	Expenditure on Capital Outlay 4202, Capital Outlay on Education Sports, Art and Culture.		50,00,00,000	...	50,00,00,000
			Total-School Education and Sports Department.			50,00,00,000	...	50,00,00,000
Public Works Department.								
H-7	Capital Expenditure on Social Services and Economic Services.	{ 4055, Capital Outlay on Police. 4216, Capital Outlay on Housing. 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges. 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture.	1,15,65,06,000	...	1,15,65,06,000			

H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4210, Capital Outlay on Medical and Public Health.	28,87,47,000	28,87,47,000
		4217, Capital Outlay on Urban Development.		
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
		4235, Capital Outlay on Social Security and Welfare.		
		4250, Capital Outlay on Other Social Services.		
		4405, Capital Outlay on Fisheries.		
		4202, Capital Outlay on Education, Sports, Art and Culture.		
		4210, Capital Outlay on Medical and Public Health.		
H-9	Capital Outlay on Removal of Regional Imbalance	4250, Capital Outlay on Other Social Services.	24,01,01,000	4,05,53,000
		5054, Capital Outlay on Roads and Bridges.		
		Total-Public Works Department.	1,68,53,54,000	1,72,59,07,000
Water Resources Department.				
		4402, Capital Outlay on Soil and Water Conservation.		
		4701, Capital Outlay on Major and Medium Irrigation.		
		4702, Capital Outlay on Minor Irrigation.		
I-5	Capital Expenditure on Irrigation	4711, Capital Outlay on Flood Control Projects.	13,60,04,000	1,06,000
		4801, Capital Outlay on Power Projects.		
		5402, Capital Outlay on Space Research.		
		Total-Water Resources Department.	13,60,04,000	1,06,000
				13,61,10,000

(1)	(2)	(3)	(4)	Rs.	Rs.
Industries, Energy and Labour Department.					
K-10	Capital Expenditure on Industries	6851, Loans for Village and Small Industries.	36,18,80,000	...	36,18,80,000
K-11	Capital Expenditure on Energy	4801, Capital Outlay on Power Projects. 6801, Loans for Power Projects.	25,02,000	...	25,02,000
	Total-Industries, Energy and Labour Department.		36,43,82,000	...	36,43,82,000
O-9	Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes.	14,73,32,000	...	14,73,32,000
	Total-Planning Department.		14,73,32,000	...	14,73,32,000
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.				
	4059, Capital Outlay on Public Works.				
	4202, Capital Outlay on Education, Sports, Art and Culture.				
	4210, Capital Outlay on Medical and Public Health				
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	4250, Capital Outlay on Other Social Services.				
	4402, Capital Outlay on Soil and Water Conservation.				
	4405, Capital Outlay on Fisheries.				
	4406, Capital Outlay on Forestry and Wild Life.				
	4425, Capital Outlay on Co-operation.				
	4701, Capital Outlay on Major and Medium Irrigation.				
	4702, Capital Outlay on Minor Irrigation.				
	5054, Capital Outlay on Roads and Bridges.				
	Total-Planning Department.		28,17,75,000	...	28,17,75,000

T-7	Capital Expenditure on Removal of Regional Imbalance.	4250, Capital Outlay on Other Social Services.	40,00,000	...	40,00,000	
T-8	Loans for Tribal Area Development Sub-Plan.	{ 6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 6250, Loans for Other Social Services. 6851, Loans for Village and Small Industries.	34,11,000	...	34,11,000	
			Total-Tribal Development Department.			28,91,86,000
						28,91,86,000
Co-operation, Marketing and Textiles Department.						
V-3	Capital Expenditure on Social Services	{ 4425, Capital Outlay on Co-operation. 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services.	43,21,00,000	30,00,000	43,51,00,000	
			{ 6216, Loans for Housing. 6425, Loans for Co-operation. 6851, Loans for Village and Small Industries.	5,00,00,000	...	5,00,00,000
				7475, Loans for Other General Economic Services.		
Total-Co-operation, Marketing and Textiles Department.			30,00,000	48,51,00,000		

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
ZD-5	Capital Expenditure on Education, Sports, Art and Culture.	Tourism and Cultural Affairs Department		50,00,000	...	50,00,000
	4202, Capital Outlay on Education, Sports, Art and Culture.	}		50,00,000	...	50,00,000
	6202, Loans for Education, Sports, Art and Culture.	}		50,00,000	...	50,00,000
	Total-Tourism and Cultural Affairs Department.			3,66,33,58,000	4,36,59,000	3,70,70,17,000
	Total-B-Expenditure on Capital Account.			32,45,20,25,000	21,82,27,000	32,67,02,52,000
	Grand Total.					